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Dated : 27th March, 2017

NOTICE

Take Notice that the matter listed for hearing on **28-03-2017** will now be taken up on the date indicated below:-

S.No.	Case No.	Name of the parties	Date of hearing	Next date of hearing
1.	Contempt Application No.02/2016 in RTPE NO.176/1999	BANSI LAL ARORA TRUST AND OTHERS VERSUS	28-03-2017	03-04-2017
		M/S SKIPPER TOWERS PVT.LTD. AND ANOTHER		
2.	Contempt No. 01/2016 In UTPE 36/2009 CA 68/2009	NARROTAM SINGH AND OTHERS VERSUS Mr. SURINDER KUMAR VASHISHTHA	28-03-2017	03-04-2017
3.	Contempt No. 02/2016 MA No. 15/2016 MA No. 30/2016 In UTPE 80/2009	BHARAT KUMAR NAYYAR AND OTHERS VERSUS Mr. SURINDER KUMAR VASHISHTHA	28-03-2017	03-04-2017

(Court Master)